

(c) and (d). The position is being reviewed.

The answer may kindly be corrected as under :—

(a) and (b). Yes, Sir. There are only two such Directors, namely Shri M. N. Savani & Shri V. M. Bhatt on the Board which consists of 15 members.

(c) Association of private distributors with wide experience of distribution of films overseas was considered expedient in the interest of promoting export of Indian films.

(d) The matter will be duly reviewed in the normal course when the question of reconstitution of Board of Directors arises.

—————

CALLING ATTENTION TO MATTER  
OF URGENT PUBLIC IMPORTANCE  
ANTI-INDIAN DEMONSTRATIONS  
IN SAIGON

**SHRI SRADHAKAR SUPAKAR** (Sambalpur) : Sir, I call the attention of the Minister of External Affairs to the following matter of urgent public importance and I request that he may make a statement thereon :—

Reported strong anti-Indian demonstration including the attack on the Indian Consulate in Saigon and the action taken thereon by the Government of India.

**THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH)** : Sir, the Government of India have received a report from the Consul General in Saigon that the premises of the Consulate General were attacked by a group of demonstrators on the morning of July the 27th. Despite the presence of the security authorities, the crowd indulged in stone throwing and also took down the national flag and are reported to have burnt it. There was no damage to the premises of the Consulate.

2. The Acting Consul General of South

Vietnam was summoned on the same day to the Ministry of External Affairs and asked to convey our protest to his Government concerning these events. He was further asked to convey to his Government that they should ensure the safety of the person and property of the Consul General, his staff and the Indian Community. He promised to convey this to his Government and expressed personal regret.

3. Our Consul General in Saigon called on the Director of the Cabinet in the Ministry of Foreign Affairs during the afternoon on the same day and also delivered a written protest. A copy of which is being placed on the Table of the House. I am surprised that the Ministry of Foreign Affairs refused to accept it. However they have issued a statement deploring the incidents.

4. We hope that the authorities in Saigon will ensure that such incidents will not be repeated.

*Text of the Note handed over on July 27 by the Consul General of India, Saigon, to the Director of Cabinet in the Ministry of Foreign Affairs.*

"The Consulate General of India presents its compliments to the Ministry of Foreign Affairs, Republic of Vietnam and has the honour to lodge an emphatic protest against the dishonour shown to the Indian national flag at 10-45 this morning by some Vietnamese who stoned the Consulate General, climbed up the balcony, removed the Indian flag, took it away and draped the Vietnamese flag on the balcony. A verbal protest was lodged immediately by the Consul General with the chief of Protocol.

2. Attacking the Consulate General with stones taking down the Indian national flag from it and then dishonouring it and reportedly burning it in the street are actions against the laws and etiquettes of civilised behaviour.

3. The people of India wish the people of Vietnam peace and prosperity. That such a disgraceful event was allowed to take place in spite of the fact that there were armed

[Shri Swaran Singh]

Vietnamese soldiers and police standing on guard while the Indian flag was being dishonoured does not reflect very well on the situation prevailing here for the protection of life and property of consular and other Indian personnel in the Republic of Vietnam.

4. The Consulate General of India protests all the more strongly against this savage incident because it took place in spite of the fact that the Consul General had personally requested His Excellency the Prime Minister, General Tran Thien Khiem and Ambassador Nguyen Qui Anh, Director of the Cabinet in the Ministry of Foreign Affairs days in advance to order the necessary precautions.

5. The Consulate General of India has the honour to inform again the Ministry of Foreign Affairs that in case the life and property of any of the Indian citizens in the Republic of Vietnam are endangered or attacked by incidents such as the one the Consulate General of India is protesting against, then the Government of the Republic of Vietnam will be responsible for all the consequences.

6. The Consulate General of India avails itself of the opportunity to renew to the Ministry of Foreign Affairs, Republic of Vietnam, the assurances of its highest consideration."

**SHRI SRADHAKAR SUPAKAR :** We are very much distressed at the insult and dishonour to the National Flag of India by some people in South Vietnam as also at the report of the continuing threat to the Indian population in Saigon. We are also distressed by the fact that the protest that was lodged by the Consul General to the Foreign Ministry of South Vietnam was rejected.

In view of all these facts, what steps do the Government of India propose to take to redress the grievance and to protect the interests of our people who are resident there ?

In this connection the question of our inviting Madam Binh, one of which all

these incidents are reported to have arisen, comes to the forefront. Having regard to our responsibility as the Chairman of the International Control Commission in Vietnam and having regard to the fact that we have been saying that we are a non-aligned country, how is it that we are aligning our country, with the Provisional Revolutionary Government of which Madam Binh is a member and how far, by this alignment with the Provisional Revolutionary Government, are we able to discharge our function as the Chairman of the International Control Commission ?

In this context I also want to know if actually the previous Foreign Minister, Shri Dinesh Singh, invited Madam Binh—this is only an incidental question—and if that is so, when our guest actually arrived in India, why was the present Foreign Minister of India, Sardar Swaran Singh, not present at the airport..... (*Interruption*) ?

**SHRI UMANATH—(Pudukkottai) :** A very good question. You reply to the last part first.

**SHRI RANGA (Srikakulam) :** That is the sensible thing he has done.

**SHRI SWARAN SINGH :** I share the distress which the hon. Member has expressed about the insult to our national flag, about the sense of insecurity in the minds of persons of Indian origin and also about the return of the protest note by the Government of Saigon. It is for this reason that I have placed a copy of the protest note on the Table of the House. The hon. Members can judge for themselves if there was anything in this protest note which could have given any reason to the South-Vietnamese authorities for returning the protest note. They say it is not properly worded. I have placed it on the Table of the House so that all sections of the House can judge for themselves whether this action on their part was proper or not. I have no doubt that it was highly improper and, if I may say so very, impolitic on the part of their Government representative to return the protest note.

**SHRI RANGA :** What you have done in regard to the rebel government is also improper.

**SHRI SWARAN SINGH :** Maybe, remarks of this nature encourage them more to return the note.

It is further asked as to what steps we should take or we can take to protect the interests of the persons of Indian origin in Saigon. The only step that we can take is to ask for the security of the persons of Indian origin from the Government of Saigon and we have impressed upon them very strongly both in Saigon and here and, I hope, they will discharge their duty in a responsible manner.

Then, a question has been asked about the invitation to Madame Binh. I am glad that I am being criticised first for inviting her and then for not going to the airport. In a sense, that shows the inherent contradiction in the mind of the hon. Member...

**SHRI SRADHAKAR SUPAKAR :**  
And also the Minister.

**SHRI SWARAN SINGH :** As to why Madame Binh was invited, she represents one of the very important parties and a relevant party to the dispute in Vietnam. For a long time, we have been of the opinion that for restoration of peace, the representation of the National Liberation front is necessary for any talks to bring about peace in that region.

**SHRI M. L. SONDHI (New-Delhi) :** Do we have a National Liberation Front in our own country ?

**SHRI SWARAN SINGH :** I hope Mr. Sondhi does not represent any National Liberation Front. If he does, I will ask some foreign Government to invite him in that capacity.

I was saying that the organisation which Madame Binh represents is a relevant party to the peace talks in Paris. The South Vietnamese talk to them; the North Vietnamese talk to them; the Americans talk

to them. In Paris, they are having talks. But somehow or other we have got some ultra-rightist in our country who react even to the sight of Madame Binh in our country. I think it was the most infantile way of showing black flags to Madam Binh. I would give out another secret. I think, Madame Binh and her friends were very happy that these flags were shown because they got more publicity not only in our country but in other countries also. I had requested Mr. Sondhi, When he called upon me, to desist from this because by doing that, he will be playing in the hands of those who want to give her greater publicity. We are not apologetic for having invited Madam Binh here. It is our responsibility to do it even as the Chairman of the I.C.C.; to be in touch with all the parties which are relevant parties to the dispute. I do not want to be apologetic about it at all. I do not know why he used the expression that we are aligning with the Provisional Revolutionary Government. There is no question of alignment as such. We invited Madame Binh who is a distinguished leader.

**SHRI M. L. SONDHI :** You are taking credit for Mr. Dinesh Singh also ?

**SHRI SWARAN SINGH :** I am taking credit even for what Mr. Sondhi has done because incidentally he has given them more publicity.

We are in touch and we should be in touch with all parties to the dispute in Indo-China. If we want to play any role, which we should, to restore peace in that region, this should be our attitude.

The last question which has been asked and which I should have answered first is : if Mr. Dinesh Singh invited her, why I should not go to the airport. I think, Sir, in our country we have been overplaying this protocol business. Any Member of the Government can go and my colleague, the Deputy Minister, who is a Member of this House and a Minister in the Government and a Member of the Council of Ministers did go to the airport and even in future we should not think that we are not fair to any visitor

unless the Cabinet Minister goes. Any Member of the Government who goes to the airport...

SHRI UMANATH : Why did you single her out for this treatment ?

SHRI SWARAN SINGH : I don't think we have singled her out. There have been earlier occasions also. I want to make it clear and categorical that it is enough even from the protocol angle and even from the angle of courtesy if any member of the Council of Ministers goes to the airport to receive. There is no discourtesy. We should not overplay or underplay. We are dealing with this problem in an objective manner.

DR MAITREYEE BASU (Darjeeling) : The Minister has made many points. I am in complete agreement with some of the points. Whatever other changes made in the Cabinet may not have been liked by us, but this change has been liked by me very much because nobody can beat Sardarji in blandness. He deals with the question in such a manner that nobody can take any offence. But even he earlier was being irritated by some members I—am sorry for that, I am sorry for the irritation caused to him. I am in sympathy with him.

SHRI PILOO MODY (Godhra) : I thought you are sorry that he got irritated.

DR. MAITREYEE BASU : About the furore in the Press for inviting Madame Binh, the Minister has made it abundantly clear and I must associate with him in this particular respect. (*Interruptions*) Madame Binh has been taking part in the Paris talks for a pretty long time. Nobody has objected to that. She is representing part of a country, may be a small part of a country but she is representing a part of her country.

SHRI PILOO MODY : Only Naxalbari.

DR. MAITREYEE BASU : Whatever Mr Piloo Mody or anybody else may say, she is representing a part of her country. There, as the Minister has made it abundantly

clear, they are talking of Paris talks. The Paris atmosphere where wine flows may be mellowed. Here you are only providing tomato juice. Therefore, the atmosphere is not mellowed. Therefore, it may be irritating to somebody at present. But on the whole I do not see any objection in inviting a person who has been representing her country, however partially. Of course, one particular thing has not been clarified by the Minister. That is, having invited a very beautiful and charming lady (*Interruption*) as reported in the *Statesman* he has not shown the chivalry of going to the airport.

SHRI PILOO MODY : He stole her from Mr. Dinesh Singh.

DR MAITREYEE BASU : He sent somebody who is certainly lower in status to him. Would he suggest that if Queen Elizabeth came here from England, the Deputy Minister would suffice ? Somebody of Madam Binh's rank should go to the airport to receive her. If Sardarji is indisposed some other Minister of the Cabinet rank should have gone. The Deputy Minister was a poor substitute for the Cabinet Minister. I do not see the reason why some other Cabinet Minister did not go and I don't think his explanation is acceptable to us.

It is a very regrettable affair which has happened in Saigon that the foreign minister representing the Government of that country has rejected our Government's note of protest. This is not done in diplomatic and polite society. It is very regrettable.

On the other hand, we are very anxious about the condition of our countrymen in that country and the question is, what we are going to do about it.

Sir, I have visited several countries in the recent past and I have felt during my visits to these foreign countries that our prestige is going down. I hope with the change in the Ministry this will again goup. But there is no doubt at all about India's prestige abroad having gone down in recent years.

SHRI M.L. SONDDHI : Who is responsible ?

DR. MAITREYEE BASU : Who is responsible for that ? In spite of the fact that I have nothing in common with Mr. Sondhi, I repeat his question. (*Interruption*) I request the hon. Minister to reply to the questions that I have raised.

SHRI SWARAN SINGH : Sir, I would like to say that no discourtesy was involved in myself not going to the airport.

SHRI PILOO MODY : Shame, shame...

SHRI SWARAN SINGH : Shame for what ? (*Interruption*) If Mr. Piloos Mody thinks that I am discourteous in not going to the airport I will start feeling that I am really guilty.

SHRI PILOO MODY : I think you are discourteous in stealing her from Dinesh.

SHRI SWARAN SINGH : But I sent her to Bombay, the place where Mr. Piloos Mody lives.

SHRI PILOO MODY : We received her with black flags.

SHRI SWARAN SINGH : He takes pride in showing black flag. If we show black flags; we should also be prepared to face black flags. That is what has happened in Saigon. Even some hon. Members of this House are in the habit of starting black-flag demonstrations against visitors, and against the Embassies here. We are totally opposed to this infantile way of expressing our dissatisfaction with anything and we totally condemn any such demonstration if it happens in another country. But we have first to show some restraint here. If Mr. Piloos Mody takes a lot of pride in showing black-flags to others, then, at any rate, we should not be very angry if we are also confronted with such black-flags somewhere else.

SHRI PILOO MODY : He is invited to come to my house with a black flag.

AN HON. MEMBER : Black turban also.

SHRI SWARAN SINGH : Sir, about the safety of our nationals, I think that this initial effervescence in Saigon will evaporate and that they will realise the realities of the situation and I am sure the authorities will provide the necessary facilities to ensure their safety—unless of course Mr. Piloos Mody has some other secret information...

SHRI PILOO MODY : I have secret weapon, not information.

SHRI SWARAN SINGH : If he has any influence with them, let him also use his influence to see that the safety of Indians is ensured.

SHRI PILOO MODY : I would first like to use that secret weapon in India itself to see that the safety of Indians is assured in India and that the flag is honoured in India and that Mahatma Gandhi's statue is honoured in India.

SHRI N. K. SOMANI (Nagaur) : The recent outburst in Saigon leading to this ugly demonstration and damage to our property on July 27th underscores one basic point. Governments of countries may come and go, but as far as the peoples of the various countries are concerned, they would live for ever, and, therefore, the policies of any country, and especially those of ours should be conducted in such a manner and not in a partisan and prejudiced manner that it gives rise on an occasion to the people of South Viet Nam to demonstrate in this manner whereby the good-will between the peoples of these countries will be affected by the conduct of our own Government's policies.

I would like to make it clear that it was not Madam Binh's visit and the black flags that were responsible for what happened in Saigon, but the comp-

pletely one-way policies and the jaundiced view that our Government in spite of the fact that they have been chairman of the International Control Commission, have been taking for the past few years.

There is another point that I would like the hon. Minister to keep in mind and that is the special concern for the Indian communities living in foreign countries. It is a great pity that the delegations representing the Indian Muslim community, representing the Bombay Silk Merchants' Association, representatives of the Nattukottai Chettias' Association, representatives of the Tamil Jan Sangh Association and the Sikh Association of Saigon, representing the Indian community living in Saigon came to this country a few weeks ago, but the only treatment that they got from the hon. Prime Minister was that she was not prepared to see them and listen to their viewpoint.

**SHRI PILOO MODY :** Because they were not taxiwallas.

**SHRI N. K. SOMANI :** I would also like to have clarification on one point. Shri T.N Kaul, the Chief Secretary of our External Affairs division with a very curt nod tells these people that 'It is none of our concern what happens to Indians living in Saigon, we will do exactly what we like to do with that country'. I want to know whether this is the official policy of our Government to completely disregard the interests of the people who are living there and who have taken the trouble of coming to New Delhi and trying to call on the Prime Minister and the glamorous ..  
(*In interruptions*)

**SHRI S. K. TAPURIAH (Pali) :** These are the people who are responsible for what happened in Saigon. These people and their views are responsible for it.

**SHRI N. K. SOMANI :** Look at the newspapers and see what they have to say. The newspapers say that the life of Indians in that country from now on will be more difficult, and they are already terror-stricken and have locked themselves in exactly as a result of the policies of our Government.

My-third point is this. The so-called National Liberation Front's Provisional Government ..

**SHRI NAMBIAR (Ti uchrappali) :** It is not so-called; it is the real government of the people.

**SHRI UMANATH :** It is the real government of the people.

**SHRI N. K. SOMANI :** They call themselves provisional. They have used the word 'Provisional'. I am not using it myself.

**SHRI S. K. TAPURIAH :** I know why these lobbies are now active.

**SHRI PILOO MODY :** Let the hon. Minister revel in these friends now.

**SHRI S. M. BANERJEE (Kanpur) :** The Government of India must recognise that Government. They are the Government of the people there.

**SHRI N. K. SOMANI :** These people call themselves a provisional Government. But here is our minority Government which not only wants to recognise them but instal them in Saigon. (*Interruptions*).

**SHRI S. K. TAPURIAH :** They may direct the Prime Minister and her actions, but they cannot direct us as to what we should speak.

**SHRI N. K. SOMANI :** I want one specific question to be answered by the hon. Minister...

**SHRI S. M. BANERJEE :** They are the puppets of Saigon, puppets of Taiwan...  
(*Interruptions*).

**SHRI N. K. SOMANI :** Is there any parallel in the history of civilised democratic countries where a government of this kind comes to be not only recog-

[Shri N. K. Somani]

nised but also given respectability ?  
(*Interruptions*).

SHRI PILOO MODY : Who are these  
Naxalites ? (*Interruptions*).

AN HON. MEMBER : Who are these  
American stooges ? (*Interruptions*).

SHRI M. I. SONDHI : We want a  
Third Force in Asia.

SHRI DHIRESWAR KALITA  
(Gauhati) : On a point of order. This  
motion is to 'call the attention of the  
Minister of External Affairs to the reported  
strong anti-Indian demonstration including  
the attack on the Indian Consulate  
in Saigon and the action taken thereon  
by the Government of India.' But the  
member who is on his legs stating all  
irrelevant things (*Interruptions*).

SHRI N. K. SOMANI : This is a reflec-  
tion on you (*Interruptions*).

MR. SPEAKER : I would request  
Shri Biswas and other hon. members to  
sit down.

AN HON. MEMBER : What is the  
ruling on the point of order ?

SHRI PILOO MODY : On a point of  
order. The call attention that was filed  
on this subject was on both counts. If  
your office chooses to word it in such a  
manner that only one side of the picture  
is given, we cannot help it, if we are not  
strictly restricted to the subject (*Interrup-  
tions*).

MR. SPEAKER : I am really very  
sorry at what is happening. I have been  
watching you, and will have to  
watch you for another six weeks like that.  
I am just thinking about my lot. The  
Chair has been made ineffective by this  
shouting. If you think that this parlia-  
ment is to be run only by shouting and  
counter-shouting, there is no need for such

Parliament. I would request all hon.  
Members when I call their attention to  
relevancy he heed me. I do not like this  
situation in which the Speaker sitting here  
is all the time shown all this demonstration.  
I hope all of you agree with me.

SEVERAL HON. MEMBERS : Yes.

MR. SPEAKER : After all, this is a  
Parliament. I would request all members to  
give the impress'ion to the people who are  
watching us that this is a Parliament.

SHRI N. K. SOMANI : Are you  
putting a restriction on my question ?

MR. SPEAKER : I allowed Dr.  
Maitrayee Basu because she was sorry that  
Shri Piloo Mody said "shame", and Sardar  
Swaran Singh said "what for ?" She was  
just worried about chivalry. You are  
dealing with a serious question. Why  
don't you do it in a serious manner ?

SHRI VASUDEVAN NAIR (Peer-  
mode) : We expect a Member of Parlia-  
ment of this glorious country which has  
fought for freedom not to defile the face  
of this glorious country by such utterances.  
(*Interruptions*).

SHRI N. K. SOMANI : May I know  
whether Madame Binh brought a special  
message to the Prime Minister of India  
from the Chinese Prime Minister and  
whether there was any aspect of this problem  
discussed at any level between her and our  
Government ? Finally, I would like to know  
whether the Government of India will stop  
playing to the Soviet tune, and shamefully  
also to the Chinese tune in this particular  
context, and correct the partisan and  
subservient policies of India in the interests  
of peace in this area by adopting a neutral,  
bold and help-ful attitude ?

SHRI SWARAN SINGH : As Chairman  
of the International Control Commission,  
it is our duty, our responsibility, to be in  
touch with all parties who are relevant  
parties to the dispute there.

SHRI M. R. MASANI (Rajkot) : Not relevant.

SHRI SWARAN SINGH : Mr. Masani says they are not relevant.

SHRI M. R. MASANI : Only Governments, not rebels. You are completely wrong.

SHRI M. L. SONDDHI : Under the Geneva Agreement, are they parties ? Please clarify.

SHRI SWARAN SINGH : The leader of the Swatantra Party reminded me that they are not members, they are not subscribing parties to the Geneva Agreement. It is correct that in the Geneva Agreement they were not there, but we have to consider the situation as it obtains today. And may I remind the young Swatantra Member who read out his brief very faithfully that it is America which has given responsibility to Madame Binh by inviting her to the Paris talks ? This is the hard reality.

SHRI PILOO MODY : Are we subservient to American policy ?

SHRI BAL RAJ MADHOK (South Delhi) : The hon. Minister is insulting this House. He says we are not concerned with what America did, we are not concerned with what Russia did, and what we did is in our interests. Then, why do you drag in in what America is doing or what Russia is doing ? Why don't you talk like an Indian Foreign Minister and not as the Russian or American Foreign Minister ?

SHRI SWARAN SINGH : I would like to say very categorically that it has become a fashion among certain political parties to always say that we are following a particular line, that we are following the Soviet line. This is absolutely incorrect, and those who accuse us are absolutely uninformed and misinformed, and I would like to contradict them.

Therefore, the invitation to Madame

Binh was a correct decision. It was necessary for India.

SHRI M. L. SONDDHI : It was not a Cabinet decision, it was Mr. Dinesh Singh's decision.

SHRI SWARAN SINGH : Shri Dinesh Singh is a member of the Cabinet.

SHRI M. L. SONDDHI : He has been downgraded, devalued.

SHRI SWARAN SINGH : And I accept full responsibility for what Mr. Dinesh Singh did.

SHRI M. L. SONDDHI : You have to clear up the mess in the Foreign Office. Don't follow Dinesh Singh.

SHRI SAMAR GUHA (Contai) : If Mr. Phizo is invited as a rebel Nagaland leader by Russia, how do you like it ?... (Interruptions)

SHRI SWARAN SINGH : I should like to say that it was a correct decision to invite her. We should know the viewpoint of all sides ; this increases our capacity to discharge our responsibility even on the International Control Commission because we should know who are the various parties, what are their attitudes, etc. There is no better way of understanding their viewpoint except to have direct talks with the person who is conducting those talks on behalf of that party in Paris.

A further question had been asked about the representatives of the Indian community who came to India. The Prime Minister was busy and she could find time ; but they met the Foreign Secretary and the Foreign Minister and they did put across their view point which was carefully considered.

SOME HON. MEMBERS : No.

SHRI SWARAN SINGH : I should like to warn the hon. Members that we should not fall into the mistake of accepting of what more or less amounts to hostages. Are we to accept this position that other countries should be permitted to utilise persons of Indian origin in those countries to put political pressure on us? That is the last thing that we can tolerate. The sooner that position is realised, the better. We are prepared to look after their interests. If there is the slightest threat that if we do not fall in line with the policy of the host Government those persons of Indian origin who are settled there will be exposed to any danger and that it should be a factor which should make us deflect from our path that is a position which can never be accepted; let us be clear on that point. We should be realistic we have very sympathy for them; we shall protect their interests... (*Interruptions.*)

SHRIMATI SUCHETA KRIPALANI (Gonda) : What steps have you taken to protect their interests?

SHRI SWARAN SINGH : It may be the effort of certain instigators to put this idea into their heads to use them against us and to ask us to change our policy. We are not going to accept that. I want to say that quite categorically so that there will be no doubt on that score... (*Interruptions.*) We shall continue to safeguard their interests. But we cannot fall in line with the policies so advocated. That is the point.

SHRI SAMAR GUHA : The Indian community is a prosperous business community there. When their life is in danger we cannot stay idle. When they come to you, should you not give your advice? They are Indians and they come to the Indian Government.

अध्यक्ष महोदय : आप हर बात पर खड़े हो जाते हैं। मुझे बताइए क्या खाकर आते हैं आप ?

SHRI SWARAN SINGH : Purely on the physical plane, not on the emotional plane, if Professor Samar Guha can speak a little less loudly so that I can hear him, I

shall attempt an answer to his question. He speaks so loudly that even these instruments do not respond or function. I cannot really make out what he says, except that I see some gestures and gesticulations.

SHRI SAMAR GUHA : You have developed a heart and mind like that; the requests and pleas of people cannot rouse you to action... (*Interruptions.*)

MR. SPEAKER : I will have to establish a volunteer force in this House so that Members like yourself may be made to sit down. Otherwise, it becomes difficult.

SHRI SWARAN SINGH : The Swatantra party Member asked another question in which he said if there is any parallel—a lady in that position having been received by any Government, I hope he does his homework well. Our neighbour, the Government of Ceylon, which has been elected by adult franchise, has not only received her and welcomed her but also recognised them. (*Interruption.*)

SHRI UMANATH : You should also recognise it.

SHRI BAL RAJ MADHOK : Strange bed-fellow.

SHRI SAWARAN SINGH : I should inform the hon. Members that as many as about 25 to 26 countries most of whom are members of the United Nations have recognised the provisional revolutionary government of Madam Binh.

SHRI PILOO MODY : All satellites.

SHRI SWARAN SINGH : Satellites of Shri Piloo Mody; he is a big mass and therefore he should have satellites. But this is a serious matter in which we should not lightheartedly use expressions and should not be carried away by rhetoric. With the countries that have recognised the provisional revolutionary government, you may not agree or the Government may not agree. We have not recognised the

provisional revolutionary government, but still — (*Interruption*).

SOME HON. MEMBERS : Why ? (*Interruption*)

SHRI SWARAN SINGH : Mr. Somani should know that I have to answer them; not he. So, he should not create difficulties.

SHRI N. K. SOMANI : I am not answering them at all.

SHRI SWARAN SINGH : This is a matter in which we acted in a correct manner, and this was the correct attitude that has been taken.

श्री शशिभूषण (खारगोन) : अध्यक्ष महोदय, सवाल यह है कि हमारे देश का जो राष्ट्रीय झंडा उसका अपमान किया गया, हमारे दूतावास का अपमान किया गया, इस बात को देखते हुए आपके जरिए मैं हाऊस से अपील करूंगा कि सैगोन की अमेरिकन पेट सरकार ने जो भारतीय झंडे का अपमान कराया है उस को हम लोग कंडेम करें।... (व्यवधान)... हमारी सरकार ने उसके लिए विरोध-पत्र दिया सैगोन की सरकार को। सैगोन की सरकार ने उसे ठुकरा दिया। अगर इन लोगों में शर्म बाकी है, देश भक्ति बाकी है तो आज प्रश्न यह है कि जिन्होंने राष्ट्रीय झंडे का अपमान किया है उनका हम विरोध करें। मैं मंत्री महोदय से कहना चाहता हूँ कि जो भारतीय सैगोन में रह रहे हैं, भारतीय क्रांतिकारी परम्पराओं के अनुसार क्या आप उन्हें यह सलाह देंगे कि जहाँ भी हिन्दुस्तानी बाहर रहते हैं वह इम्पीरियलिस्ट ताकतों का विरोध करेंगे और जनता की ताकतों का साथ देंगे? यह मैं इनसे कहना चाहता हूँ कि आज अमेरिका में जब कि अमेरिकन नौजवान गोलियाँ खा रहे हैं तो अमेरिका से ज्यादा भारत में उनके एजेंट आज भारत के झंडे की भी उपेक्षा करके सैगोन सरकार की सहायता कर रहे हैं, इतिहास में इनको कभी माफ नहीं किया जाएगा। मैं मंत्री

महोदय से कहना चाहता हूँ कि विदेशों के अंदर जो भारतीय हैं क्या उनको वह यह सलाह देने को तैयार हैं कि वह वहाँ की इम्पीरियलिस्ट ताकतों के खिलाफ और अमेरिकन एजेंटों की ताकतों के खिलाफ जाएँगे?

SHRI SWARAN SINGH : I would leave it to the people of Indian origin living abroad to do anything which they think is in their best interests and is consistent with the honour and dignity of our country.

13 hrs.

श्री अब्दुलगनी डार (गुडगाँव) : अध्यक्ष महोदय, मेरा प्वाइन्ट ऑफ आर्डर है।.... (व्यवधान).....

[شری عبدالغلی ڈار (گوگانو) — ادھیکش  
مہوڈے - مہرا ایک پوائنٹ آف آرڈر  
ہے (وڈوہان).....]

अध्यक्ष महोदय : यह क्या है? एक मिनट में आप थम्पिंग करते हैं, दूसरे मिनट में शाउटिंग करते हैं — दोनों बातें चल रही हैं। आप पहले उनके प्वाइन्ट ऑफ आर्डर को सुनिये।

श्री अब्दुलगनी डार : अध्यक्ष महोदय, मेरा प्वाइन्ट ऑफ आर्डर बहुत सिम्पल था। शशिभूषण जी मेरी ही तरह हार्ट के मरीज हैं, अभी हमें उनकी बड़ी जरूरत है। आज पहला दिन है, मैंने सरदार स्वर्ण सिंह को इतनी लड़ाकू स्प्रिट में देखा है। मैं फोरन-मिनिस्टर साहब से जानना चाहता हूँ—क्या आप बतायेंगे, सैगोन की तरह कहाँ कहाँ कौमी झण्डे की मट्टी पलीद हुई है, गांधी जी की तस्वीर को जलाया गया है... (व्यवधान) ..

[ شری عبدالغلی قار — ادھیکھن  
مہوڈئے - میرا پوائنٹ آف آرڈر بہت  
سہیل تھا - ششی بھوشن جی مہوری ہی  
طرح ہارت کے مریض ہیں، ابھی ہمیں  
انکی بہت ضرورت ہے - آج پہلا دن ہے،  
میں نے سردار سورن سنگھ کو انکی  
لڑاکو سہرت میں دیکھا ہے - میں فورن-  
منسٹر صاحب سے جاننا چاہتا ہوں - کیا  
آپ بتائیں گے، سیکڑوں کی طرح کہاں کہاں  
قومی جھنڈے کی مٹی پائی ہوئی ہے،  
گاندھی جی کی تصویر کو جلیا گیا ہے...  
[.....ویوڈھان]

**अध्यक्ष महोदय :** आज हर एक को क्या  
हो गया है ।

**SHRI HIMATSINGKA (Gooda) :** Is it true that a spokesman of the External Affairs Ministry made a sweeping and damaging and wholly irrelevant statement by drawing the analogy of Dalai Lama and Khan Abdul Ghaffar Khan ? Does this represent the official attitude of the Government in this respect ? Does the Government realise that a bad precedent has been created and the sanctity of the relationship between established governments has been outraged by this invitation ?

**SHRI SWARAN SINGH :** I do not know what statement is referred to by the hon. Member as having been made by any authoritative source. If some commentator or pressman or some other public had made that statement...

**AN HON. MEMBER :** It was made by a spokesman of your ministry.

**SHRI SWARAN SINGH :** No official spokesman has tried to draw any analogy with the visit of either the Dalai Lama or of Khan Abdul Ghaffar Khan. They are absolutely in a different category altogether and we should not mix up the two issues. If any body has done it, I would not subscribe to it; I would like to repudiate it.

**SHRI PILOO MODY :** Punish him.

**MR. SPEAKER :** Papers to be laid on the Table,

**DR. RAM SUHAG SINGH (Buxar) :** I have come to know that the papers relating to Dr. Dharma Teja, the notes and orders in regard to the advancing of money to him and favours that were shown to him as well as the personal correspondence of various persons with him have been destroyed and are in the process of being destroyed by the Government because there is a likelihood of sensational disclosures. I would request you, Sir, to depute a committee to look into this matter because the entire Government is engaged in that business. (*Interruption*).

**SHRI KANWAR LAL GUPTA (Delhi Sadar) :** I support what Dr. Ram Subhag Singh has said. (*Interruption*).

**MR SPEAKER :** Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE INDIAN  
STATISTICAL INSTITUTE

**THE MINISTER OF STATE (SHRI-MATI NANDINI SATPATHY) :** On behalf of Shrimati Indira Gandhi, I beg to lay on the Table a copy of the Annual Report of the Indian Statistical Institute, Calcutta for the year 1968-69. [*Placed in Library. Sse No. LT-3691/70*]

NOTIFICATIONS UNDER THE NAVY ACT

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI NARENDRA SINGH MAHIDA) :** On behalf of Shri Jagjivan Ray. I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 185 of the Navy Act, 1957 :—

- (i) The Naval Ceremonial, Conditions of Service and Miscellaneous (Second Amendment) Regulations, 1970, published in Notification No. S. R. O.